

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
IB-706/PB/2018
IA/4659/2022

IN THE MATTER OF:

ICICI Bank Ltd.

.....Applicant

Vs.

Apex Buildsys Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 29.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Raveena Rai, Ms. Moha Paranjpe, Advs. in
IA/4659/2022

For the Respondent : Mr. Abhirup Das Gupta, Mr. Ishaan Duggal, Ms. Ruchi
Goyal, Advs. for R-2

ORDER

Due to paucity of time, the matter is listed on **03.06.2024.**

**Sd/-
(Court Officer)**